

HIGH COURT OF SIKKIM
GANGTOK

No.: 268.../HCS

Date:- 02.09.2023

O-F-F-I-C-E O-R-D-E-R

Henceforth, no inter-institutional communication (e.g., from the Sikkim State Legal Services Authority to the Sikkim Judicial Academy or to the High Court of Sikkim) shall be made without the express consent and/or approval obtained from the Hon'ble, the Chief Justice, High Court of Sikkim, being the Patron-in-Chief of both, the Sikkim State Legal Services Authority and the Sikkim Judicial Academy.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No. 5232-49
Dated Gangtok, the 2nd September, 2023
Copy to:-

1. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
5. Ld. District & Sessions Judge, Gyalshing(*Soreng i/c*)
6. Ld. District & Sessions Judge, Namchi
7. Ld. District & Sessions Judge, Mangan
8. Director, Sikkim Judicial Academy, Sokeythang, Gangtok
9. Member Secretary, Sikkim State Legal Services Authority, Gangtok
10. All Chief Judicial Magistrate-cum-Civil Judge(SD)
11. All Civil Judge-cum-Judicial Magistrate(JD)
12. All Section In-charge, High Court of Sikkim, Gangtok, and
13. Guard file.

mmj 2.9.23
REGISTRAR